

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:787
ANSWERED ON:21.07.2016
Violation of Guidelines by Airlines
Shetty Shri Gopal Chinayya

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether some private airlines are not complying with the Government directives given at the time of issuance of licence to them;
- (b) if so, whether the airlines are not complying with them despite warning by the Government;
- (c) if so, the details thereof and the action taken/proposed to be taken against these airlines;
- (d) whether any surprise checking has been done by the Government in this regard; and
- (e) if so, the details and the outcome thereof?

Answer

Minister of State in the Ministry of CIVIL AVIATION

(Shri Jayant Sinha)

(a): No Madam

(b) and (c): Does not arise.

(d) and (e): Inspections and audits are conducted by Directorate General of Civil Aviation time to time and corrective steps are taken.